

eligibility criteria. The Government has not made any assessment about the number of workers who might have become ineligible for the relief under the Scheme because of their not having the prescribed minimum service of 5 years.

(c) No, Sir.

(d) Does not arise.

[English]

Fall In Army Recruitment

4745. SHRI PRAFUL PATEL: Will the Minister of DEFENCE be pleased to state:

(a) whether there is a steep fall in recruitment in Army since 1984 as reported in the Economic times dated May 19, 1992;

(b) if so, the details thereof;

(c) whether the Government propose to take steps to complete the recruitment level so as not to affect the operational preparedness of to force, and

(d) if so, the details thereof?

THE MINISTER OF DEFENCE (SHRI SHARAD PAWAR): (a) Response to recruitment into the Army has been overwhelming in the last decade There has been no shortfall in intake since 1984.

(b) to (d). Do not arise.

Pay Scales of Accountants/Audit Officers of Indian Audit and Accounts Department

4746. SHRI PAWAN KUMAR BANSAL:
SHRI ANADI CHARAN DAS:

Will the Minister of FINANCE be pleased to state:

(a) whether the Accounts and Audit Officers of the Indian Audit and Accounts Department have been representing about revision of their pay-scales and other conditions of service;

(b) if so, the details thereof; and

(c) the action taken by the Government in the matter so far?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI SHANTARAM POTDUKHE): (a) to (c). The Association/Federations of the Audit and Accounts Officers of the Indian Audit Accounts Department have been representing for revision in their pay scales from Rs. 2375-3500 to Rs. 3,000-4500 Rs. 2200-4000. The matter is receiving attention of the Government.

Cess on Cash Crops

4747. SHRIDATTATRAYA BANDARU: Will the Minister of COMMERCE be pleased to state:

(a) the incentives being provided for export of cash crops;

(b) the effect of levying cess on these crops and the reasons therefor; and

(c) the amount of cess collected on export of cash crops during 1991-92?

THE DEPUTY MINISTER IN THE MINISTRY OF COMMERCE (SHRI SALMAN KHURSHEED): (a) Exporters of cash crops are entitled to the benefits of the Liberalised Exchange Rate Management